

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2699
ANSWERED ON:17.03.2006
DRAW OF LOTS OF COOPERATIVE SOCIETIES
Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the names of Cooperative Group Housing Societies which have been allotted land by the Delhi Development Authority (DDA) for the construction of flats in Dwarka, Rohini and other places in the National Capital Territory of Delhi (NCTD) during 1990 onwards;
- (b) whether the Government is aware that these societies have completed their construction work in their respective societies and informed the DDA authorities as well as the Registrar of Cooperative Societies, Delhi for draw of lots for their flats;
- (c) if so, whether both the authorities have cleared the issue of lots of these societies;
- (d) if so, the details thereof, society-wise;
- (e) if not, the reason for delay in this regard, society-wise; and
- (f) the time by which the draw of lots of these societies is likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(f): The information is being collected and will be laid on the Table of the Sabha.